बनाकर अपना कारोबार बन्द कर दिया है, यदि हां, तो उनकी संख्या क्या है; और

(ख) उनके विरुद्ध क्या कार्यवाही की गई है ?

†[CLOSING DOWN OF COMPANIES

- 952. SHRI SURAJ PRASAD: Will the Minister of LABOUR AND RE-HABILITATION/ श्रम पुनर्वास मंत्री be pleased to state:
- (a) whether Government have prepared a list of such companies which have closed down their business on false pretext; if so, what is their number; and
- (b) what action has been taken against them?

श्रम और पुनर्वास मंत्रालय में उपमंत्री (श्री बालगोविन्द वर्मा) : (क) जी नही ।

(ख) प्रश्न नही उठता।

†[THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION/ श्रम और पुनर्वास मंत्रालय में उपमंत्री (SHRI BALGO-VIND VERMA): (a) No Sir.

- (b) Does not arise.]
 - कारखानों का बन्द किया जाना
- 593. श्री सूरजप्रसाद : क्या श्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :
- (क) देश में गत दो वर्षों में कितनी कम्पनियां या कारखाने बन्द हुए हैं; और उन में से अभी तक कितने बन्द पड़े हैं; और
- (ख) इन कम्पनियो और कारखानों के बन्द होने के कारण कितने लोग बेकार हो गये हैं ?

†[CLOSURE OF FACTORIES

- 953. SHRI SURAJ PRASAD : Will the Minister of LABOUR AND RE-HABILITATION/ श्रम और पुनर्वास मंत्री be pleased to state :
- (a) the number of companies or factories closed down during the last two years in the country and the number of those which are still closed; and

(b) the number of persons rendered unemployed on account of closing down of these companies and factories?

श्रम और पुनर्वास मंत्रालय में उपमंत्री (श्री बालगोविन्द वर्मा): (क) और (ख) सूचना एकत्र की जा रही है और प्राप्त होने पर सदन की मेज पर रख दी जायगी।

†[THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION/ श्रम और पुनर्वास मंत्रालय में उपमंत्री (SHRI BALGO-VIND VERMA): (a) and (b) The information is being collected and would be laid on the Table of the House after it is received.]

COAL MINES BONUS SCHEME

954. SHRI MONORANJAN ROY: SHRI NIREN GHOSH:

Will the Minister of LABOUR AND REHABILITATION/ श्रम और पुनर्वास मंत्री be pleased to state;

- (a) whether Government have considered over the question of discontinuance of the minimum attendance qualification for payment of bonus under the Coal Mines Bonus Scheme:
 - (b) if so, the details thereof; and
- (c) if not, by when the decision is likely to be taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND RE-HABILITATION/ श्रम और पुनर्वास मंत्रालय में उपमंत्री (SHRI BALGO-VIND VERMA): (a) to (c) The matter is still under consideration.

SETTING OP OF A PIT SAFETY COMMITTEE

955. SHRI MONORANJAN ROY: SHRI NIREN GHOSH:

Will the Minister of LABOUR AND REHABILITATION/ श्रम और पुनर्वास मंत्री be pleased to state:

- (a) whether Government propose to set up a Pit Safety Committee;
- (b) if so, whether workers representatives will be taken in such Committee; and
 - (c) the functions of the Committee?